

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2330
TO BE ANSWERED ON THE 3RD DECEMBER, 2019

AGRICULTURAL DEBT WAIVER AND DEBT RELIEF SCHEME

2330. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has recently made any changes under Agricultural Debt Waiver and Debt Relief Scheme for the farmers of the country, if so, the details thereof;
- (b) whether the said scheme has benefited farmers in the country; and
- (c) if so, the details thereof and the reasons therefor along with the details showing the number of farmers benefited by these schemes, scheme-wise and State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Agricultural Debt Waiver and Debt Relief Scheme (ADWDRS), 2008 was announced in the Union Budget 2008-09 and detailed guidelines for this scheme was issued on 28.05.2008. The debt waiver portion of the ADWDRS, 2008 was closed by its due date i.e. 30.6.2008, while the debt relief portion of the Scheme was extended till 31.12.2009 and further upto 30.6.2010. Under the scheme, 3.73 crore farmers of different States were benefitted to the extent of Rs.52,259.86 crore. After the closure of ADWDR, 2008, no other waiver scheme has been implemented by the Union Government.
